

List of lectures organized under Special Lecture Series (SLS)

S. No.	Topic	Speakers	Date
1	Behavioral Aspect of Control in the Board	Dr. Nishant Uppal, Associate Professor (HRM), Indian Institute of Management IIM Lucknow	19-Nov-20
2	Balancing the Balance	Dr. Nanditesh Nilay, Motivational speaker and Founder, TraNc (Training Requirement and New Concepts)	25-Sep-20
3	Digital Forensic	Deepak Raj Rao G., Asst. Professor (Computer Forensics), National Institute of Criminology & Forensic Science	07-Aug-20
4	National Pension System (NPS)	Mrs. Sumeet Kaur Kapoor, Chief General Manager, PFRDA, & Mr. Mono Phukon, General Manager, PFRDA	31-July-20
5	Rethinking the Relevance of Credit Rating Agencies	Prof. Madhu Vij, Professor in Finance, Faculty of Management Studies (FMS), University of Delhi	17-July-20
6	Sarthak Disability Orientation	Dr. Jitender Aggarwal, Founder & CEO, Sarthak Educational Trust	15-July-20
7	Revisiting Goal(s) of the Competition Act, 2002: A Law-and-Economics Perspective	Prof. Rahul Singh, National Law School of India University (NLSIU), Bangalore	29-May-20
8	User Contribution in the Digital Economy in India	Sh. Amit Govil, Principal Commissioner, Tax Policy Research Unit (TPRU), Department of Revenue, Ministry of Finance	28-Feb-20
9	Overview of Mining Sector in India and Competition Issues involved therein	Mr. Naveen Kumar, Advocate-on-Record, Supreme Court of India	31-Jan-20
10	Presentations with the help of Confederation of Indian Industry (CII) on the following two reports: 1. CII-Bain report titled 'India M&A Report 2019: M&A Trends and Lessons for Dealmakers' by Mr. Vikram Chandrasekhar, Principal, Bain & Co., & 2. CII-A&M Report titled 'India's M&A and Distressed Opportunity Landscape' by Ms. Nandini Chopra, Managing Director, Alvarez & Marsal	1. Mr. Vikram Chandrasekhar, Principal, Bain & Co. 2. Ms. Nandini Chopra, Managing Director, Alvarez & Marsal	05-Nov-19

11	Aviation Sector in general and Jet Airways Saga in particular at CCI	Mr. Kapil Kaul, CEO & Director, CAPA Advisory (Specialist Aviation & Aerospace Consulting/ Advisory/ Research/ Data & Analytics Practice)	06-Sep-19
12	Securities Market	Prof. Harpreet Kaur, National Law University (NLU) Delhi	02-Aug-19
13	Slot Allocation at Indian Airports-Regulatory Perspective	Sh. Lalit Gupta, Ex-Joint Director General of Civil Aviation	03-Jul-19
14	Competition among Industries with Consumer Side Scale and Scope Economies	Prof. Sebastian Morris, IIM-Ahmedabad	01-Jul-19
15	Wholesale Power Market Re-design Seeking to Promote Competition and Efficiency in the Sector	Sh. S.K. Chatterjee, Joint Chief (Regulatory Affairs), Central Electricity Regulatory Commission (CERC)	17-Jun-19
16	Policy Uncertainty and Firm Response: Do Foreign Firms React Differently to Domestic Firm?	Prof. Viswanath Pingali, Indian Institute of Management Ahmedabad (IIM-A)	12-Apr-19